

Publication Notice

IN THE HIGH COURT OF PUNJAB AND HARYANA AT CHANDIGARH

J-9

(Appellate Civil Jurisdiction)

FAO No. 7515 & 7516 of 2014

Oriental Insurance Co. Ltd.
Oriental Insurance Co. Ltd.

..... Appellants

V/s

Dalip & ors.
Smt. Sheela & ors.

..... Respondents

3/4). **M/s Aggarwal Iceberg Food Ltd. C-1/142, Rajasthani Apartment, Pitampura, New Delhi (Owner of offending vehicle bearing registration no. HR-38F-4374).
Temporary Address: 18/1 M-Road, Faridabad.**

Whereas it has been proved to the satisfaction of this Court that the above named respondent cannot be served in an ordinary manner so notice is hereby issued Under Orders 5 Rule 20 of CPC against him to appear in this Court on **08.01.2020 (Actual)**, personally or through Advocate failing, which the matter will be heard and decided in his absence.

Given under my hand and the seal of this court on 12/12/19.

SUPERINTENDENT CIVIL REVISION BRANCH

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